

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 30-07-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
HEARING ON IA				
1	O.S. 47/2014 (SUMMONS) IA/1/2014		Neelamma alias Renuka Vs Chikkapapaiah	K Rajendra Prasad
CROSS EXAMINATION OF PW				
2	O.S. 1226/2014 (EVIDENCE.) IA/1/2014		Vishwanath T N Vs Lakshmana	Nagaraj
3	O.S. 305/2015 (EVIDENCE.) IA/1/2015		Manjunatha G K Vs Kemparaju	V.MANJUNATH
4	O.S. 1266/2015 (EVIDENCE.) IA/1/2015		Aruna Vs Hanumaiah	V Basavakumar
5	O.S. 1121/2012 (ARGUMENTS.) IA/1/2012		Naryanappa Vs Bhammakka and others	M A Poovaiah
Cases listed below are adjourned due to Covid 19				
PLNTF EVIDENCE				
6	O.S. 1106/2012 (EVIDENCE.) IA/1/2012	25-09-2020	Kumar Vs Muniyappa	C.Nagesha
7	O.S. 1437/2013 (EVIDENCE.)	25-09-2020	Lakshamma Vs Gangamma	J Ravindra Babu
8	O.S. 1190/2014 (EVIDENCE.) IA/1/2014	25-09-2020	Poppamma Vs Muniyappa	A M H
9	O.S. 344/2015 (EVIDENCE.) IA/1/2015	25-09-2020	Venkatesh Vs Krishnappa	S. SURENDRA
10	O.S. 1051/2015 (EVIDENCE.) IA/1/2015	25-09-2020	Gowramma Vs Nagappa	MANIVANNAN .G
11	O.S. 1496/2015 (EVIDENCE.) IA/1/2015	25-09-2020	Puttamma Vs Venkateshappa	THIMMARAYAPPA
12	O.S. 1586/2015 (EVIDENCE.) IA/1/2015	25-09-2020	Rathnamma Vs Kempanna	G.B. ANANDA
13	O.S. 1651/2015 (EVIDENCE.) IA/1/2015	25-09-2020	Ashwathnarayana Vs Siddappa	Karthik Kumar R
14	O.S. 1990/2015 (EVIDENCE.)	25-09-2020	Saroja C Rangaiah Vs Shanthamma	P V

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 1518/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	28-09-2020	GEETHA DEVENDRA Vs AMARNATH REDDY	N. RAGHU
PLNTF EVIDENCE				
16	O.S. 275/2018 (EVIDENCE.)	29-09-2020	Shanthamma M Vs Munishamappa M	T N Balaji
17	O.S. 699/2018 (EVIDENCE.)	29-09-2020	Canara Bank, Rep by Lloyd Xavier Raja Vs Santhosh Kumar	Manjunath K K
18	O.S. 1030/2018 (EVIDENCE.) IA/1/2018	29-09-2020	Somashekar Vs Shakuntala	D R Babu
19	O.S. 321/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	29-09-2020	Thyagaraj H G Vs Shubha H M	Harendra
20	O.S. 770/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	29-09-2020	Y N SRINIVAS Vs S GOVARDHAN AO	C V A
21	O.S. 821/2019 (EVIDENCE.) IA/1/2019	29-09-2020	Rajappa Vs Narayanaswamy Reddy	C V Annaiah
22	O.S. 835/2019 (EVIDENCE.) IA/1/2019	29-09-2020	Asha Rani Vs Shamanna	Ramappa P

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 688/2020 (SUMMONS) IA/1/2020		VINAY K Vs CHINNAPPA A	N K NAIK and ASSOCIATES
2	EX 41/2019 (NOTICE)		State Bank of India Rep. by Loganathan K Vs Krishnappa M	P M
3	Misc 191/2019 (NOTICE) IA/1/2019		Lurdamma Vs Jacob	Nagaraj S
CROSS EXAMINATION OF PW				
4	O.S. 694/2017 (EVIDENCE.) IA/1/2017		Muniswamappa Vs Narayanaswamy	
FUTHER CHIEF OF pw				
5	O.S. 1471/2017 (EVIDENCE.) IA/1/2017		Francis Vs Raju alias Pathi Raju	
<u>12:00 P.M - 1:00 P.M</u>				
6	Misc 11/2020 (NOTICE) IA/1/2020 IA/2/2020		Narayanaswamy M Vs Muniraju L	Krishnamurthy
7	Misc 18/2020 (NOTICE) IA/1/2020		Madduramma Vs Nagappa B	Ganesh
8	Misc 21/2020 (NOTICE) IA/1/2020		NARAYANA MURTHY Vs GAALIHANUMAKKA	T V D
9	Misc 27/2020 (NOTICE)		Thyamma Vs Rathnamma	Harish
PLNTF EVIDENCE				
10	O.S. 107/2018 (EVIDENCE.)		Preethi D Patel Vs Shivaraju P	Hashim Saeed C S
11	Misc 161/2018 (EVIDENCE.) IA/1/2018		Munegowda Vs Thammegowda	R A Devananda
<u>3:00 P.M - 4:00 P.M</u>				
12	O.S. 1986/2014 (HEARING) IA/1/2014		Sujathamma Vs Nagaraja	H S D

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13	O.S. 1416/2019 (HEARING) IA/1/2019		Anand B K Vs Krishnappa	Harish K A
14	O.S. 681/2020 (HEARING) IA/1/2020		NARASIMHA MURTHY K Vs NAGARAJ M	VENKATESH PRASAD K
FURTHER EVIDENCE FOR PLNTF				
15	O.S. 392/2017 (EVIDENCE.) IA/1/2017		Lakshmi Vs Ambika	MYLARAIAH ASSOCAITES
PLNTF EVIDENCE				
16	O.S. 133/2017 (EVIDENCE.) IA/1/2017		Lakshmid devi V Vs Shivarudrappa	G Krishnappa
17	O.S. 167/2017 (EVIDENCE.) IA/1/2017		Ammaiahmma, Rep. by GPA holder Chikkegowda Vs Mathew Chacko	
18	O.S. 1575/2018 (EVIDENCE.) IA/1/2018		MANJURAMASWAMY Vs RAMAIAH	A S K
19	O.S. 1391/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013 IA/3/2013		Dakshayini A Vs The State of Karnataka Revenue Department	G Papi Reddy
20	EX 6/2020 (NOTICE)		Devi K Vs Muniraju	G V Ashwathanarayana
Cases listed below are adjourned due to Covid 19				
21	O.S. 1769/2013 (SUMMONS) IA/1/2013	15-10-2020	Channamma Vs Pillappa	K R satish
22	O.S. 1690/2017 (SUMMONS) IA/1/2017	15-10-2020	Balamary Vs Anthony Mary	
23	O.S. 173/2018 (SUMMONS) IA/1/2018	15-10-2020	Shyam Raj Vs Munirathamma	T K Rajagopala
24	O.S. 174/2018 (SUMMONS) IA/1/2018 IA/2/2018	15-10-2020	Rukmini M Vs Lalithamma	Doddegowda
25	O.S. 343/2018 (SUMMONS) IA/1/2018	15-10-2020	Muniyappa Vs Jagadish Prasad	T Manjunatha Reddy

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26	R.A. 23/2018 (SUMMONS) IA/1/2018	15-10-2020	Narayanaswamy S K Vs Anjinappa	Mylariah
27	O.S. 437/2018 (SUMMONS) IA/1/2018	15-10-2020	Shashirekha L Vs Mahesh Kumar G	Bhushani Kumar
28	O.S. 547/2018 (SUMMONS) IA/1/2018	15-10-2020	Muniyappa Vs Lakshmi	V A
29	O.S. 674/2018 (SUMMONS) IA/1/2018	15-10-2020	Sarojamma H K Vs Saraswathamma	S G Parthasarathi
30	Misc 84/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	15-10-2020	Shashidhar Rep. by Manjula Vs Chittamma	Naghesha B A
31	O.S. 1133/2018 (SUMMONS) IA/1/2018	15-10-2020	Vedavathi G M Vs Sanjeevappa	KMS Law associates
32	O.S. 1138/2018 (SUMMONS) IA/1/2018	15-10-2020	Lourdes alias Mohan Vs Arogya Swamy	RAKSHIT K. N.
33	R.A. 82/2018 (SUMMONS) IA/1/2018	15-10-2020	Zayd Noaman Vs Giriraj G N	H S D
34	O.S. 1369/2018 (SUMMONS)	15-10-2020	Manjulamma Vs Nataraj N T	N K Muniraju
35	O.S. 1427/2018 (SUMMONS) IA/1/2018	15-10-2020	Radhamma Vs Siddappa	T K Hanumantarayappa
36	O.S. 1664/2018 (SUMMONS)	15-10-2020	BASAVANNA Vs KRISHNAPRASAD S	SRINIVASA GOWDA
37	O.S. 1677/2018 (SUMMONS) IA/1/2018	15-10-2020	Muniyellappa Vs Sheshappa	M Srinivasaiah
38	O.S. 1743/2018 (SUMMONS) IA/1/2018 IA/2/2018	15-10-2020	Shamanna Vs Basappa	Doddegowda H S
39	Misc 200/2018 (SUMMONS) IA/1/2018	15-10-2020	NARAYANAMMA Vs VENKATARAJU	LOKESH R

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
40	O.S. 1870/2018 (SUMMONS) IA/1/2018	15-10-2020	Galamma Vs Siddappa	Padmanabha
41	O.S. 1884/2018 (SUMMONS) IA/1/2018 IA/2/2018	15-10-2020	Shivakumar M R Vs Rajesh N	G Veerendra
42	O.S. 8/2019 (SUMMONS) IA/1/2019	15-10-2020	USHA Vs NARAYANAPPA	A.N.JAGANNATHA REDDY
43	O.S. 140/2019 (SUMMONS) IA/1/2019	15-10-2020	Muniraju C Vs Krishnappa C	K M M
44	R.A. 46/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	15-10-2020	Venkatesh Vs Guruswamy H M, dead by his LRs Vijayalakshmi	M D Basavanna
45	Misc 101/2019 (SUMMONS) IA/1/2019	15-10-2020	Philomena Vs C Shanthappa since dead his LRs and daughter Fathima Bernard	M K
46	O.S. 749/2019 (SUMMONS) IA/1/2019	15-10-2020	Somashekar Reddy Vs Sidda Reddy	G S PRASAD REDDY
47	O.S. 879/2019 (SUMMONS) IA/1/2019	15-10-2020	Muniyamma Vs Papamma	Narayanaswamy
48	M.C. 172/2019 (SUMMONS)	15-10-2020	Naveen Kumar G Vs Manjula C	Renuka B
49	O.S. 947/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	15-10-2020	Sharadha Bai Vs Narayan Rao	Narasimhamurthy H
50	P.MIS. 4/2019 (SUMMONS)	15-10-2020	Ivor Louis D Costa Vs Myola Mascarenhas	V N Kumar
51	O.S. 1128/2019 (SUMMONS) IA/1/2019	15-10-2020	Jayamma Vs Nagaraju B T	Abijith M M
52	M.C. 267/2019 (SUMMONS)	15-10-2020	Santhosh R Vs Lalitha N	Vinod Kumar C C

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53	O.S. 1232/2019 (SUMMONS) IA/1/2019	15-10-2020	GANGAMMA Vs MUNITHAYAMMA	NARASIMHA MURTHY
54	O.S. 1291/2019 (SUMMONS) IA/1/2019	15-10-2020	Arun Kalyani Vs Gnanamurthy	S G P
55	O.S. 1311/2019 (SUMMONS) IA/1/2019	15-10-2020	Nirmal Kumar J Vs Swarupa Ravishankar	M V K
56	O.S. 1363/2019 (SUMMONS) IA/1/2019 IA/2/2019	15-10-2020	Yellappa Vs Munivenkatappa M	S A Sami
57	O.S. 1411/2019 (SUMMONS) IA/1/2019	15-10-2020	Narayanaswamy M Vs Gangaraju	H Maregowda
58	O.S. 1505/2019 (SUMMONS) IA/1/2019	15-10-2020	Mahendra Vs Arun Kumar N	Vivek
59	O.S. 1592/2019 (SUMMONS)	15-10-2020	Prema Vs Satish	S R S
60	O.S. 1810/2019 (SUMMONS) IA/1/2019	15-10-2020	Karthik C Vs Chandrashekar H N	Arvind B
61	M.C. 432/2019 (SUMMONS)	15-10-2020	Kiran Kumar Vs Radhika S	ANJAN GOWDA N
62	O.S. 269/2020 (SUMMONS) IA/1/2020 IA/2/2020	15-10-2020	NAGARAJ R Vs RAMCHANDRAPPA A	P R HARISH KUMAR
63	O.S. 355/2020 (SUMMONS) IA/1/2020 IA/2/2020	15-10-2020	Sumithra Vs Muni Akkayamma	H M Ananda Kumar
64	M.A. 33/2020 (SUMMONS) IA/1/2020 IA/2/2020	15-10-2020	Ganesh Vs Kiran C Narang	V Krishna
65	O.S. 405/2020 (SUMMONS) IA/1/2020	15-10-2020	Sheik Fakruddin Vs Mahatab Jan	S Z A K
66	O.S. 415/2020 (SUMMONS) IA/1/2020	15-10-2020	Lakshamma Vs Hanumakka	Hareesha

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67	O.S. 420/2020 (SUMMONS) IA/1/2020	15-10-2020	Santhosh Kumar Vs Ramakka	Venkatesh B K
68	M.A. 38/2020 (SUMMONS) IA/1/2020	15-10-2020	Rajanna M Vs Kiran C Narang	N Lakshmi Narayana
69	R.A. 88/2019 (NOTICE) IA/1/2019 IA/2/2019 IA/3/2019	15-10-2020	Shantha Belle Vs Giridhar B N	Chandrashekaraiah
70	Misc 209/2019 (NOTICE) IA/1/2019	15-10-2020	Prabhakar G Vs Phelomenamma	A Sampath
71	Misc 2/2020 (NOTICE) IA/1/2020 IA/2/2020	15-10-2020	Satish S N Vs Venkatamma	S.VEMA REDDY
72	Misc 4/2020 (NOTICE)	15-10-2020	Chinnapulle since deceased by LRs a. Rathnamma Vs Sigma Build Con Pvt Ltd.,	Supreeth S
73	R.A. 9/2020 (NOTICE) IA/1/2020 IA/2/2020	15-10-2020	Hulurappa Vs Lokesh Iyengar D	N Munikrishnappa
74	M.C. 24/2020 (NOTICE)	15-10-2020	Bhanu Vaishnavi Vs Sakthiraj	Kemparaju
75	R.A. 17/2020 (NOTICE)	15-10-2020	Shiva Prasad T C Vs Mantri Tranquil Apartment Owners Association	Riyaz Ahmed Sheriff
76	Misc 43/2020 (NOTICE)	15-10-2020	Sankar Y Vs Shanta Balasubramaniah	Brijesh r
77	M.C. 385/2019 (APPEARANCE OF PARTY)	15-10-2020	Komala K R Vs NIL	Atma Hiremath

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Cause List Date: 30-07-2020

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11:00 A.M - 12:00 P.M				
1	O.S. 829/2018 (HEARING) IA/1/2018		Kantharaju Vs Kalegowda S J	H V V
2	O.S. 683/2020 (FIRST HEARING) IA/1/2020		PUSHPALATHA N Vs SHANTHAMMA	NAGARAJU H N
Cases listed below are adjourned due to Covid 19				
3	O.S. 1759/2006 (SUMMONS)	27-08-2020	B NARAYANA SWAMY Vs MUNISHAMAPPA	B.N.ANANTHANARAYAN
4	O.S. 1023/2004 (EVIDENCE.) IA/1/2004	27-08-2020	S K ASHOKA Vs L B PADMAVATHI	R. RUDRA SWAMY SMD
5	O.S. 237/2008 (EVIDENCE.)	27-08-2020	MANMAL Vs S CHIKKAMUNIYAPPA	MSN RM
6	O.S. 2056/2008 (EVIDENCE.) IA/1/2008	27-08-2020	REVAMMA Vs MUNIREVAMMA	H.NAGARAJA
7	O.S. 634/2010 (EVIDENCE.) IA/1/2010 IA/2/2010	27-08-2020	M R CHELUVIAIAH Vs LAKKAMMA	S.V.LAKSHMINARAYANA ALP
8	O.S. 898/2010 (EVIDENCE.) IA/1/2010	27-08-2020	MUNISWAMY Vs NAGARATHANA AND OTHERS	J.S.DINESH RAMESH KUMAR
9	O.S. 1210/2012 (EVIDENCE.) IA/1/2012	27-08-2020	Srinivas.K.M Vs Yellamma	M.SREENIVASA
10	O.S. 1280/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	27-08-2020	Gayathridevi.B Vs Gullamma	Suman.K
11	O.S. 1462/2012 (EVIDENCE.) IA/1/2012	27-08-2020	Ramaswamy.B Vs Kalappa.N	T.Umashankar
12	O.S. 1746/2006 (ARGUMENTS.) IA/1/2006	27-08-2020	RATHNAMMA Vs VENKATAMMA	MALLURIAIAH
13	Misc 74/2019 (SUMMONS) IA/1/2019	05-10-2020	Savithramma Vs Rajashekar K P	P Mahesha
14	O.S. 652/2016 (A.D.R) IA/1/2016	05-10-2020	Krishnamurthy A N Vs Narasimha Murthy	Narasimhamurthy
15	O.S. 280/2019 (A.D.R) IA/1/2019 IA/2/2019	05-10-2020	Srinivasa murthy G V Vs Veerabhadraiah G	N Nagaraju

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 969/2014 (ISSUES.) IA/1/2014 IA/2/2014 IA/3/2014	05-10-2020	Kumari Chaithra A Vs Devara Kondappa	M S Shivakumar
17	O.S. 1507/2014 (ISSUES.) IA/1/2014	05-10-2020	Venu Kumar Vs Geetha G	Aravinda Reddy H
18	O.S. 1973/2014 (ISSUES.) IA/1/2014	05-10-2020	Suresh M Vs Chikkanna Dead by his LRs	R Srinivas G
19	O.S. 2040/2014 (ISSUES.) IA/1/2014	05-10-2020	Gowramma N Vs Ammayamma	H.M. ANANDA KUMAR
20	O.S. 1598/2015 (ISSUES.) IA/1/2015 IA/2/2015	05-10-2020	Mamatha Vs Nanjamma	H.M. ANANDA KUMAR
21	O.S. 1365/2016 (ISSUES.) IA/1/2016	05-10-2020	Narayana Reddy N Vs Rajasulochanadevi B V	
22	O.S. 256/2017 (ISSUES.) IA/1/2017	05-10-2020	Vijay Kumar B T Vs Anand B N	
23	O.S. 924/2017 (ISSUES.) IA/1/2017 IA/2/2017	05-10-2020	Govindappa M Vs Jayaramaiah M	V Devaraj
24	O.S. 629/2014 (EVIDENCE.) IA/1/2014 IA/2/2014	05-10-2020	Parvathamma Vs Tony Vincent	P Narayanappa
25	O.S. 1727/2015 (EVIDENCE.) IA/1/2015	05-10-2020	Narayana Reddy V Vs Ashoka Murthy	N. PRAKASH
26	O.S. 373/2016 (EVIDENCE.) IA/1/2016	05-10-2020	Gnanavel S Vs Vijaya Babu B	SRINIVAS
27	O.S. 1518/2016 (EVIDENCE.) IA/1/2016	05-10-2020	Ramappa Vs Narayanappa	M Srinivas
28	O.S. 173/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	05-10-2020	Chandrashekar V Vs Gangadharaiah T G, Since dead by his LRs Jayamma	Rajanna
29	O.S. 690/2017 (EVIDENCE.) IA/1/2017	05-10-2020	Narayana K Vs Ramakka	

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30	O.S. 1063/2017 (EVIDENCE.) IA/1/2017 IA/2/2017	05-10-2020	Ramaiah K M Vs Muniyappa	D A Shivakumar
31	O.S. 1511/2014 (ARGUMENTS.) IA/1/2014	05-10-2020	Muniraju Vs Thimmaiah alias Thimmarayappa	Ramakrishna V
32	Misc 41/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016	05-10-2020	MUNITHAYAMMA Vs AKKAYAMMA	H.T. JAGANATHA
33	M.A. 14/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016	05-10-2020	Masjide Noor Trust Vs Madrasa Dawatul Haq	S M R
34	Misc 85/2017 (ARGUMENTS.)	05-10-2020	Philomina Vs Arogyaswamy	Anil Reddy S
35	O.S. 1073/2019 (ARGUMENTS.)	05-10-2020	Mallikarjuna Shettappanavar Vs Muthappa	T C N

In the Court of V Addl. Senior Civil Judge,
Bangalore Rural District Bangalore
Cause List Dated 30-07-2020

MORNING SESSION

Sl. No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
01	OS. 1129/2011	Objection	Sri. K.S	
02	OS. 2040/2007	Hearing	Sri. N.T	
03	OS. 121/2008	Hearing	Sri. T.R	
04	OS. 650/2008	Hearing	Sri. G.H.N	
05	OS. 987/2008	Hearing	-----	
06	OS. 1105/2006	Arguments	Sri. G.V.H.R	
07	OS. 1860/2006	Arguments	Sri. H.V.R	
08	OS. 1895/2006	Arguments	Sri. K.M.M	
09	OS. 2265/2006	Arguments	Sri. G.N.J	
10	OS. 2729/2006	Arguments	Sri. G.N.J	

AFTERNOON SESSION

Sl. No.	Case No.	Stage	Advocate	
			Plaintiff Advocate	Defendant Advocate
01	OS. 219/2011	Hearing	Sri. V.R	
02	OS. 259/2012	Hearing	Sri. Y.V.R	
03	OS. 219/2013	Hearing	Sri. K.B.R	
04	OS. 1297/2013	Hearing	Sri. C.S	
05	OS. 1681/2013	Hearing	Sri. V.K	
06	OS. 650/2009	Arguments	Sri. H.M.S	
07	OS. 373/2011	Arguments	Sri. L.S	
08	OS. 919/2011	Arguments	Sri. S	
09	OS. 23/2016	Arguments	Sri. M.U.S	
10	OS. 637/2016	Arguments	Sri. S	

NOTE :

1. Only 20 matters posted for hearing / argument are available on 30.07.2020
2. The next date of hearing pertaining to other matters posted on 30.07.2020 will be given on the same day.

V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.